

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:3664  
ANSWERED ON:05.08.2014  
ASSISTANCE TO FISHERMEN  
Raghavan Shri M. K.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has received any proposal from Kerala to increase the financial assistance of Rs. 25,000 extended to fishermen community for construction of houses;
- (b) if so, the details thereof and the action taken by the Government thereon; and
- (c) the number of dwelling projects for the fishermen which have been approved so far and the amount sanctioned for the same indicating the number of dwelling units available under the scheme?

**Answer**

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a)&(b): A proposal was received from Minister for Fisheries, Ports & Excise, Government of Kerala on 18.12.2012 suggesting increase in central share for construction of houses for fishermen from Rs. 25000/- to Rs. 1 lakh per house. The Government of India has enhanced the central share assistance from Rs. 25000 to Rs. 37500 per house during the 12th Plan.

(c): A sum of Rs. 13.05 crore was released for construction of 4462 houses during 2012-13 and Rs. 20.16 crore was released during 2013-14 for construction of 7744 houses under Central Sector Scheme-National Scheme of Welfare of Fishermen. No amount has been sanctioned to Kerala for construction of houses during this period due to non utilization of funds released earlier